

**GOVERNMENT OF INDIA
DISINVESTMENT
LOK SABHA**

UNSTARRED QUESTION NO:4981
ANSWERED ON:25.08.2000
DISINVESTMENT OF PUBLIC SECTOR UNDERTAKINGS
K. KARUNAKARAN

Will the Minister of DISINVESTMENT be pleased to state:

- (a) whether the Government have decided to disinvest the PSUs like MTNL, VSNL, Maruti Udyog Limited;
- (b) if so, the reasons therefor; and
- (c) the number of PSUs have already been disinvested or proposed to be disinvested during the current year?

Answer

Minister of State of the Department of Disinvestment (Shri Arun Shourie)

(a) The Government has not taken any decision for further disinvestment in case of MTNL and VSNL and no decision has been taken for disinvestment in Maruti Udyog Ltd.

(b) Does not arise.

(c) During the current year no disinvestment has been completed so far. At present in the following 17 cases the disinvestment has been cleared and the `advisors` have been appointed: Bharat Aluminum Company Ltd., Indian Petrochemicals Corporation Ltd., HTL Ltd., RBL Ltd., Scooters India Ltd., Engineering Projects India Ltd., NEPA Ltd., Hindustan Cables Ltd., Instrumentation Ltd., Bharat Leather Ltd., Air India, Indian Airlines, Indian Tourism Development Corporation Ltd., Madras Fertilizers Ltd., National Fertilizers Ltd., Hindustan Copper Ltd. and Jessop & Company Ltd. In 2 cases, disinvestment has been cleared but advisors are yet to be appointed. These are Hindustan Organic Chemicals Ltd. and MSTC LTD.

The process of disinvestment is in different stages of implementation in these companies.